

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 32612 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 34176 of 2010

(With prayer for interim relief and office report)

Date: 21/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Pankaj Singh, Adv.
Mr. Vishwajit Singh, Adv.

For Respondent(s)

Mr Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, Adv.
Mr. Prakash Kumar Singh, Adv.UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.32612/2010

The ld. Counsel for the petitioner has undertaken to get the notice reissued to respondent No.24 through registered post, acknowledgment due. Necessary steps be taken accordingly.

Remaining duly represented respondents are granted four weeks' time for filing counter affidavit.

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Item No.9

SLP(C) NO.32540/2010

Four weeks' time is granted as final chance to respondent No.1 for filing counter affidavit.

Respondent Nos. 2 to 4 are reported to be duly served but none appeared.

SLP(C) NO.34176/2010

Respondent Nos. 1 to 8 have failed to file counter affidavit within the time granted by the Court.

Respondent Nos. 9 to 11 are reported to be duly served but none appeared.

List again on 27.2.2013.

		(M.A.SAYEED)	
		REGISTRAR	

